

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, FATEHABAD****ORDER:**

In view of the directions contained in order dated 29.04.2020 of the Hon'ble High Court of Punjab and Haryana, Chandigarh conveyed vide No. 13/Spl./RG/Misc. dated 29.04.2020 and in continuation of the previous order dated 31.07.2020, issued by this office vide letter bearing Endst. No. 5664-80 and considering the prevailing situation due to outbreak of Novel Corona virus ( Covid-19) and with a view to ensure the safety of the Judicial Officers, Advocates, Staff and litigants the following Judicial Officers are hereby deputed to attend to the urgent matters from 01.09.2020 to 30.09.2020 on rotation basis:-

**Superior Judicial Officers**

Sr. No.	Name of the Judicial Officers	Designation	Period
1.	Sh. A.K. Jain	District & Sessions Judge, Fatehabad	01.09.2020, 03.09.2020, 08.09.2020, 10.09.2020, 15.09.2020, 17.09.2020, 22.09.2020, 24.09.2020 and 29.09.2020
2.	Sh. Sandeep Garg	AD&SJ-I, Fatehabad	01.09.2020, 03.09.2020, 08.09.2020, 10.09.2020, 15.09.2020, 17.09.2020, 22.09.2020, 24.09.2020 and 29.09.2020
3.	Sh. Balwant Singh	AD&SJ/Fast Track Court, Fatehabad	02.09.2020, 04.09.2020, 07.09.2020, 09.09.2020, 11.09.2020, 14.09.2020, 16.09.2020, 18.09.2020, 21.09.2020, 23.09.2020, 25.09.2020, 28.09.2020 and 30.09.2020
4.	Sh. Surender Kumar	AD&SJ-II, Fatehabad	02.09.2020, 04.09.2020, 07.09.2020, 09.09.2020, 11.09.2020,

			14.09.2020, 16.09.2020, 18.09.2020, 21.09.2020, 23.09.2020, 25.09.2020, 28.09.2020 and 30.09.2020
5.	Sh. Hem Raj Mittal	Principal Judge, Family Court, Fatehabad	01.09.2020 to 30.09.2020 (except holidays)

**Note:** The Principal Judge, Family Court, Fatehabad shall also hold camp Court at Tohana and Ratia Sub Divisions as per the previous orders issued by this office.

**Subordinate Judicial Officers**

Sr. No.	Name of the Judicial Officers	Designation	Period
1.	Sh. Ishwar Dutt	CJ(SD)-cum-ACJM, Fatehabad	02.09.2020, 04.09.2020, <b>06.09.2020</b> , 07.09.2020, 09.09.2020, 14.09.2020, 16.09.2020, 18.09.2020, <b>19.09.2020</b> , 21.09.2020, 23.09.2020, 25.09.2020 and 28.09.2020
2.	Sh. Ramawatar Pareek	ACJ(SD)-cum-CJM, Fatehabad	01.09.2020, 03.09.2020, <b>05.09.2020</b> , 08.09.2020, 10.09.2020, 11.09.2020, 15.09.2020, 17.09.2020, <b>20.09.2020</b> , 22.09.2020, 24.09.2020, 29.09.2020 and 30.09.2020
3.	Ms. Meeta Kohli	ACJ(SD)-cum-JMIC, Fatehabad	01.09.2020, 03.09.2020, 08.09.2020, 10.09.2020, 11.09.2020, <b>13.09.2020</b> , 15.09.2020, 17.09.2020, 22.09.2020, 24.09.2020,

			26.09.2020, 29.09.2020 and 30.09.2020
4.	Sh. Sumit Turkiya	CJ(JD)-cum-JMIC, Fatehabad	02.09.2020, 04.09.2020, 07.09.2020, 09.09.2020, <b>12.09.2020</b> , 14.09.2020, 16.09.2020, 18.09.2020, 21.09.2020, 23.09.2020, 25.09.2020, <b>27.09.2020</b> and 28.09.2020
5.	Sh. Pawan Kumar	ACJ(SD)-cum- SDJM, Ratia	01.09.2020 to 30.09.2020 (being only Officer at the station)
6.	Sh. Sunil Kumar	ACJ(SD)-cum-SDJM, Tohana	02.09.2020, 03.09.2020, <b>05.09.2020</b> , 08.09.2020, 09.09.2020, 11.09.2020, 14.09.2020, 15.09.2020, 17.09.2020, 18.09.2020, <b>20.09.2020</b> , 21.09.2020, 23.09.2020, 24.09.2020, 29.09.2020 and 30.09.2020
7.	Sh. Rakesh Kumar	CJ(JD)-cum- JMIC, Tohana	01.09.2020, 02.09.2020, 04.09.2020, <b>06.09.2020</b> , 07.09.2020, 08.09.2020, 10.09.2020, 11.09.2020, <b>13.09.2020</b> , 14.09.2020, 16.09.2020, 17.09.2020, 22.09.2020, 23.09.2020, 25.09.2020, <b>26.09.2020</b> , 28.09.2020 and 29.09.2020

8.	Sh.Azad Singh	CJ(JD)-cum- JMIC, Tohana	01.09.2020, 03.09.2020, 04.09.2020, 07.09.2020, 09.09.2020, 10.09.2020, <b>12.09.2020</b> , 15.09.2020, 16.09.2020, 18.09.2020, <b>19.09.2020</b> , 21.09.2020, 22.09.2020, 24.09.2020, 25.09.2020, <b>27.09.2020</b> , 28.09.2020 and 30.09.2020
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2. The cases already fixed in the Courts during the period from 01.09.2020 to 30.09.2020 shall be adjourned by the Courts concerned working from home. The next date of such cases would be uploaded in CIS by the Courts concerned immediately.

3. Any party/counsel will be at liberty to move an application mentioning the urgency involved therein before the senior judge on duty to take up/consider his/her pending matter (other than bail matters). Ld. Judge on duty, if satisfied and deems fit that the matter is required to be heard on urgent basis shall take up such matter and dispose of accordingly.

4. The Judicial Officers shall also ensure that maximum use of Video Conferencing Facility or Whatsapp video calls for conducting the proceedings in the Courts be carried out in order to avoid physical exposure. In this regard, maximum use of the software, apps or video calling facility as incorporated in order dated 06.04.2020 of the Hon'ble Supreme Court of India in Suo- Moto Writ Petition(Civil) No. 5/2020 be followed in letter and spirit.

5. Further, all the Judicial Officers posted in Fatehabad Sessions Division shall comply with the directions of the Hon'ble High Court dated 22.03.2020, 30.03.2020, 13.04.2020, 29.04.2020, 08.05.2020, 23.05.2020 and other relevant instructions issued regarding prevention of spread of Covid-19 by the Government of India or other Higher Authorities, from time to time. It shall also be ensured that proper social distancing norms are followed.

6. The remaining Officers shall work from home during the aforesaid period and will not leave the station and will also make available themselves immediately as and when their services are required.

7. The officers shall ensure that all the orders passed during the duty period be uploaded in Case Information System on day to day basis.

8. In case any Judicial Officer on duty is unable to perform the duty during the above said period, he/ she would obtain consent of any other Judicial Officer to perform the duty in his/ her place and send the intimation thereof to the undersigned.


9. This arrangement shall remain in effect from 01.09.2020 till 30.09.2020. Thereafter, fresh orders in this regard will be issued to deal with the matters from 01.10.2020 onwards depending upon the prevailing situation of that time and further instructions, if any received from the Hon'ble High Court or any competent authority.

10. The other instructions of the previous orders dated 16.05.2020, 30.05.2020 and 11.6.2020 issued by this office shall remain unchanged.

11. A copy of this order be uploaded on the website of this office for general information to the Advocates as well as litigants.

All concerned be informed accordingly.

Dated: 31.08.2020


  
(A.K.Jain)  
District and Sessions Judge,  
Fatehabad.

Endst. No. 6650-67 Dated 31-08-2020.

Copy forwarded to the following:-

1. The Registrar General, Punjab and Haryana High Court, Chandigarh;
2. All the Judicial Officers posted in this Sessions Division;
3. The District Attorney, Fatehabad;
4. The Presidents, Bar Associations, Fatehabad, Ratia and Tohana;
5. The Superintendent-II, Judicial Branch of this office;  
for information and necessary action.

Dated: 31.08.2020

  
(A.K.Jain)  
District and Sessions Judge,  
Fatehabad.